<u>O.I.H.</u>

GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1973 TO BE ANSWERED ON AUGUST 07, 2023

TIMELY INCREASE IN THE FUNDS FOR PMAY-(U)

NO. 1973. SHRI RAM NATH THAKUR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds released during the last three years under Pradhan Mantri Awas
 Yojana-Urban (PMAY-U) in Chhattisgarh, district-wise;
- (b) the amount of funds fixed per beneficiary/house under this scheme and the time since when it has not been increased and the extent to which cost of the building materials has increased during this period; and
- (c) whether Government will consider increasing the fund per house for building houses under the said scheme, in view of inflation?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) Land and Colonization are State subjects. However, the Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/beneficiaries in urban areas since 25.06.2015. The scheme has four verticals namely, Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Houses under PMAY-U are being constructed using funds from Central assistance, State share as well as beneficiary contribution. Government of India is providing a fixed share as Central Assistance of ₹1.0 lakh under ISSR, ₹1.5 lakh under AHP and BLC verticals of PMAY-U. The remaining cost of the house, as per Detailed Project Report (DPR), is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries. However, States/UTs are free to contribute their share in a such way to make the houses affordable to the identified beneficiaries. Under CLSS vertical of PMAY-U, an interest subsidy on housing loan at the rate of 6.5%, 4% and 3% on loan amount up to ₹6 lakh, ₹9 lakh and ₹12 lakh respectively

were admissible for the eligible beneficiaries belonging to Economically Weaker section (EWS)/Low Income Group (LIG), Middle Income Group (MIG)-I and Middle Income Group (MIG)-II.

The scheme period which was earlier up to 31.03.2022, has been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. Accordingly, States/UTs have been advised to expedite to complete all sanctioned houses within the extended Mission period and there is no proposal under consideration to increase Central Assistance per house.

District-wise details of Central Assistance released during last three years in the State of Chhattisgarh under PMAY-U are at Annexure.

District-wise details of Central Assistance released during lastthree years (FY 2020-23) under PMAY-U in the State of Chhattisgarh

Sr. No.	District Name	Central Assistance Released (₹ in Cr.)
1	Balod	40.51
2	Baloda Bazar	50.47
3	Balrampur	14.07
4	Bastar	21.60
5	Bemetara	51.61
6	Bijapur	4.25
7	Bilaspur	208.19
8	Dantewada	11.50
9	Dhamtari	61.50
10	Durg	268.38
11	Gariaband	13.72
12	Gaurela-Pendra-Marwahi	6.28
13	Janjgir - Champa	93.55
14	Jashpur	35.12
15	Kabirdham	47.01
16	Kanker	14.82
17	Kondagaon	18.25
18	Korba	35.10
19	Koriya	14.39
20	Mahasamund	34.42
21	Mungeli	21.48
22	Narayanpur	4.53
23	Raigarh	84.79
24	Raipur	402.18
25	Rajnandgaon	139.14
26	Sukma	10.35
27	Surajpur	17.73
28	Surguja	52.62
Total		1,777.54